

[Mr. Deputy-Speaker]

the afternoon also. It may be rather difficult to ask hon. Members to come earlier than 8-30

Shri Jawaharlal Nehru: Why not, Sir?

Mr. Deputy-Speaker: I am in the hands of the House. If there is a general feeling that we may start at 8-15 instead of 8-30, then we will be able to.....

Several Hon. Members: 8-15.

Mr. Deputy-Speaker: The House will then sit at 8-15 and carry on till 1-15 every day from the 14th. If there is so much of work, occasionally we can meet twice a week in the afternoon also.

Several Hon. Members: No, no.

Mr. Deputy-Speaker: Not immediately.

Shri Sarangadhar Das (Dhenkanal—West Cuttack): We will continue as at present.

There is a great volume of opinion this side.

Shrimati Renu Chakravartty (Basirhat): Let us continue as it is.

* **An. Hon. Member:** May I know the reasons for the present change?

Mr. Deputy-Speaker: Hon. Members want me to put it to vote? The reasons are: summer is setting in. Is it the desire of the House that I should take the sense of the House for this?

Hon. Members: No, no.

Mr. Deputy-Speaker: As soon as summer set in, there were repeated representations to me that I should have started this timing even earlier. I am sure the hon. Prime Minister seems to be agreeing with this and therefore the sense of the House is clear. Anyhow, those who do not want to change over from the afternoon to the morning session will kindly rise in their seats.

Several Hon. Members rose—

Dr. S. P. Mookerjee (Calcutta South-East): In the next week let us continue as it is.

Mr. Deputy-Speaker: 14th is a little long way. We are only on the 9th today. I will invite the Leaders of the various Groups to have consultations.

Several Hon. Members: No, no.

Mr. Deputy-Speaker: I have absolutely no objection. Am I to ask hon. Members to go into one lobby and the other regarding this? I find a number of hon. Members standing up here on this side also.

Shri Jawaharlal Nehru: This is not a party question. I have no objection to hon. Members in this side or that side standing in either way. You can see the opinion and decide for yourself.

Pandit Thakur Das Bhargava (Gurgaon): Morning hours are all right.

Mr. Deputy-Speaker: Those who are in favour of the changeover, that is from 8-15 to 1-15, will kindly rise in their seats.

Several Hon. Members rose—

Mr. Deputy-Speaker: There will be a change and the timings from 14th April will be from 8-15 A. M. to 1-15 P. M.

PAPERS LAID ON THE TABLE

The Minister of Finance (Shri C. D. Deshmukh): I beg to lay on the Table a copy of each of the following papers under article 151(1) of the Constitution:

- (i) Appropriation Accounts of the Defence Services for the year 1949-50. [Placed in Library. See No. IV. O.I. (94)]
- (ii) Commercial Appendix to the Appropriation Accounts of the Defence Services for the year 1949-50 and the Audit Report thereon. [Placed in Library. See No. IV. O. I. (96)]
- (iii) Audit Report, Defence Services, 1951. [Placed in Library. See No. IV. O. I. (95)]

ELECTION TO COMMITTEES

INDIAN CENTRAL OILSEEDS COMMITTEE

Mr. Deputy-Speaker: I have to inform the House that upto the time fixed for receiving nominations for the Indian Central Oilseeds Committee, eleven nominations were received. Subsequently seven Members withdrew their candidature. As the number of the remaining candidates is thus equal to the number of vacancies in the Committee, I declare the following Members to be duly elected: (1) Shri Mathura Prasad Mishra.